

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 9 of 2013 &
I.A. No. 62 of 2013**

Dated : 13th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Jamshedpur Utilities & Services Co. Ltd. ... Appellant (s)

Versus

Jharkhand Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. S.R. Patnaik

Counsel for the Respondent(s): Mr. C.K. Rai for JSERC

ORDER

Post the matter for further hearing on **12.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk